

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.10.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7300 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pratik More & Anr. Vs. Nagar Urban Cooperative Bank Limited	Ajinkya Kurdukar
2.	I.A. No. 7308 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Logic Buildtech Private Limited Vs. Atul Mittal Resolution Professional of Logix Infratech Private Limited & Anr.	Ratan Prakash
3.	I.A. No. 7312 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd.	Prashant Jain
4.	I.A. No. 7352 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sunanda Bhatia Vs. Jaypee Infratech Ltd. & Ors.	Rajeev Sagar
5.	I.A. No. 7353 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kairav Trivedi RP of Jitendra Kikavat Vs. Jitendra Kikavat	Kairav Anil Trivedi
6.	I.A. No. 7361 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kairav Trivedi Erstwhile IRP of Parenteral Drugs India Ltd. Vs. Prawincharan Dwary & Ors.	Kairav Anil Trivedi

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